NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 46/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Franco -Indian Pharmaceuticals Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

OF HEMANT SETHI ADVOCATE

CHEMINICAL

ORDER

CP 46/66/NCLT/MB/MAH/2017

The Company Petition allowed.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)